# SI.No.3 NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No. 208/252/HDB/2017		
NAME OF THE COMPANY	Paris De Salon Private Limited		
NAME OF THE PETITIONER(S)	Paris De Salon Private Limited		
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad		
UNDER SECTION	252		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. prabhakar	Advocate	9866676778	Reg

### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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#### ORDER

Heard Shri R. Prabhakar, learned counsel for the Petitioner. RoC report is awaited. The learned counsel for the petitioner is permitted to intimate the RoC about the next date of hearing. The learned counsel is permitted to furnish a copy of the petition along with next date of hearing and furnish proof. Post the case on 16.01.2018.

MEMBER (Technical)

MEMBER (Judicial)